

receipts, the benefit of interest subvention will be available to small and marginal farmers having Kisan Credit Card for a further period of upto six months post harvest on the same rate as available to crop loan.

- (xiii) The Government has approved for giving the facility of Kisan Credit Card (KCC) to the farmers practicing animal husbandry and fisheries related activities and has also decided to extend the Interest Subvention Facilities to such categories of farmers.
- (xiv) With a view to provide income support to all farmers' families across the country, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs, the Central Government started a new Central Sector Scheme, namely, the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN). The scheme aims to provide a payment of ₹ 6000/- per year, in three 4-monthly installments of ₹ 2000/- to the farmers families, subject to certain exclusions relating to higher income groups.
- (xv) Further with a view to provide social security net for Small and Marginal Farmers (SMF) as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood, the Government has decided to implement another new Central Sector Scheme for providing old age pension to these farmers. Under this Scheme, a minimum fixed pension of ₹ 3000/- will be provided to the eligible small and marginal farmers, subject to certain exclusion clauses, on attaining the age of 60 years.

Implementation of PM-KISAN Scheme

1288. KUMARI SELJA:

SHRI PARTAP SINGH BAJWA:

PROF. M.V. RAJEEV GOWDA:

SHRI HUSAIN DALWAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of farmers eligible to join the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme as per the most recent Agri-Census Data;

(b) the number of farmers who have been registered by States so far, State-wise, including Haryana;

(c) the details of registered beneficiaries who have received first, second or third installment, installment-wise and State wise;

(d) whether the beneficiaries are being given retrospective payments if their details are registered after the disbursal of an installment; and

(e) the number of times payments failed while transferring installments, the reasons therefor and the steps taken to remedy the situation?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) On the basis of operational land holding data as per Agri-Census 2015-16 extrapolated to 2018-19, the number of beneficiaries under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme has been estimated at 14.5 crore.

(b) and (c) the details of the number of farmers registered under PM-KISAN and the details of beneficiaries who have received first, second and third installments, installment-wise and State-wise, as on 27-11-2019 is given in the Statement (*See below*).

(d) The beneficiaries are eligible for the installment for the period in which he/she gets registered and subsequent periods, thereafter.

(e) PM-KISAN is a continuous and ongoing scheme, in which the data of beneficiaries uploaded by the States undergoes a multi-level verification and validation by various concerned agencies, including the Public Finance Management System (PFMS) and banks, and only then the amount is released into the bank accounts of the beneficiaries. As on 27-11-2019, while transferring the installment to the eligible beneficiaries, 19,40,600 transactions failed for various reasons including closure of bank account of the beneficiary, invalid account of the beneficiary and blocking of the account of the beneficiary. To prevent re-occurrence of failure transactions, the procedure has been modified and further releases are made according to the Standard Operating Procedure on Transaction of Failure Cases, of the Department.

*Statement**State-wise, installment-wise and period-wise details of beneficiaries under PM-KISAN**(As on 27-11-2019)*

Name of the State/UT	Number of beneficiaries registered during 1-12-18 to 31-03-19	Payment status for beneficiaries registered between 1st Dec 2018 to 31st March 2019		
		No. of beneficiaries paid		
		1st Installment	2nd installment	3rd installment
1	2	3	4	5
Andaman and Nicobar Islands	11,895	11,307	11,173	11,142
Andhra Pradesh	38,45,946	35,19,368	33,79,818	33,60,204
Arunachal Pradesh	18,500	3,054	3,047	1,725
Assam	16,97,656	14,02,469	13,71,235	9,87,910
Bihar	7,36,490	6,80,287	6,71,334	6,68,993
Chandigarh	271	267	267	233
Chhattisgarh	2,68,202	1,65,979	1,65,089	1,64,529

Dadra and Nagar Haveli	6,167	6,066	6,064	6,027
Daman and Diu	2,663	2,570	2,541	2,494
Delhi	2,505	2,163	2,117	1,988
Goa	3,947	3,867	3,827	3,158
Gujarat	31,47,057	29,94,768	29,74,473	29,67,077
Haryana	12,53,982	11,63,810	11,59,140	11,23,215
Himachal Pradesh	5,88,031	5,64,990	5,59,741	5,55,072
Jammu and Kashmir	6,58,344	5,68,634	5,43,223	5,25,000
Jharkhand	6,13,108	5,24,477	4,32,440	3,20,682
Karnataka	4,25,309	3,84,752	3,82,307	3,68,519
Kerala	26,13,832	23,83,289	18,79,881	18,43,204
Lakshadweep	1,628	0	0	0
Madhya Pradesh	19,077	13,122	12,800	12,636
Maharashtra	42,34,296	36,79,087	31,53,045	26,17,208
Manipur	42,404	37,481	36,959	36,928
Meghalaya	26,389	22,015	21,975	15,663

Written Answers to

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1	2	3	4	5
Mizoram	36,910	32,555	32,532	32,437
Nagaland	43,519	36,366	36,321	35,612
Odisha	9,84,118	9,72,317	9,34,797	0
Puducherry	6,362	6,168	5,968	937
Punjab	15,58,642	14,69,914	14,56,335	14,06,969
Rajasthan	30,11,468	27,29,761	27,11,455	26,07,707
Sikkim	0	0	0	0
Tamil Nadu	27,73,646	26,26,331	26,04,406	25,58,113
Telangana	26,67,200	25,80,373	25,15,926	24,92,578
Tripura	1,63,095	1,59,243	1,59,143	1,59,078
Uttar Pradesh	1,53,87,326	1,27,53,521	1,25,10,901	1,24,53,931
Uttarakhand	5,91,272	5,37,900	5,23,181	4,92,605
West Bengal	0	0	0	0
TOTAL	4,74,41,257	4,20,38,271	4,02,63,461	3,78,33,574

Name of the State/UT	Number of beneficiaries registered during 1-4-19 to 31-07-19	Payment status for beneficiaries registered between 1st April 2019 to 31st July 2019		
		No. of beneficiaries paid		
		1st Installment	2nd installment	*3rd installment
1	2	3	4	5
Andaman and Nicobar Islands	4,202	4,008	3,941	Not Applicable
Andhra Pradesh	8,40,501	7,53,993	7,50,592	Not Applicable
Arunachal Pradesh	9,391	6,497	6,457	Not Applicable
Assam	15,61,112	12,29,107	9,55,368	Not Applicable
Bihar	26,54,787	24,25,120	24,24,091	Not Applicable
Chandigarh	0	0	0	Not Applicable
Chhattisgarh	13,79,162	11,85,572	11,70,609	Not Applicable
Dadra and Nagar Haveli	2,781	2,746	2,744	Not Applicable
Daman and Diu	677	649	573	Not Applicable
Delhi	8,787	7,806	7,750	Not Applicable

1	2	3	4	5
Goa	2,665	2,246	2,013	Not Applicable
Gujarat	15,75,826	14,83,174	14,35,586	Not Applicable
Haryana	2,10,675	1,91,619	1,91,007	Not Applicable
Himachal Pradesh	2,21,295	2,13,727	2,12,387	Not Applicable
Jammu and Kashmir	2,35,114	2,07,108	2,03,536	Not Applicable
Jharkhand	3,68,999	3,16,223	3,04,876	Not Applicable
Karnataka	34,25,437	32,86,952	30,51,413	Not Applicable
Kerala	2,81,979	2,62,961	2,39,547	Not Applicable
Lakshadweep	33	0	0	Not Applicable
Madhya Pradesh	42,65,282	35,54,176	34,76,827	Not Applicable
Maharashtra	33,70,219	29,07,369	27,87,410	Not Applicable
Manipur	17,515	16,031	15,974	Not Applicable
Meghalaya	12,744	12,201	12,172	Not Applicable
Mizoram	31,304	25,371	25,359	Not Applicable
Nagaland	67,278	60,828	60,791	Not Applicable
Odisha	22,47,860	20,53,707	0	Not Applicable

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[RAJYA SABHA]

Unstarred Questions

Puducherry	2,726	2,666	2,640	Not Applicable
Punjab	0	0	0	Not Applicable
Rajasthan	18,39,310	14,86,290	14,71,407	Not Applicable
Sikkim	3,722	0	0	Not Applicable
Tamil Nadu	6,30,847	5,98,724	5,81,222	Not Applicable
Telangana	8,05,839	7,57,166	7,45,997	Not Applicable
Tripura	25,950	25,236	25,210	Not Applicable
Uttar Pradesh	46,45,013	31,31,974	28,74,352	Not Applicable
Uttarakhand	75,079	70,722	68,966	Not Applicable
West Bengal	0	0	0	0
TOTAL	3,08,24,111	2,62,81,969	2,31,10,817	0

* *Note:-* The beneficiaries are eligible for the installment for the period in which he/she gets registered and subsequent periods, thereafter. Therefore, 3rd installment is not due for the beneficiaries registered in the period Apr' 19-Jul' 19.

Name of the State/UT	Number of beneficiaries registered during 1-8-19 till date	Payment status for beneficiaries registered between 1st August 2019 till date		
		1st Installment	No. of beneficiaries paid *2nd installment	*3rd installment
1	2	3	4	5
Andaman and Nicobar Islands	611	558	Not Applicable	Not Applicable
Andhra Pradesh	1	0	Not Applicable	Not Applicable
Arunachal Pradesh	21,816	6,318	Not Applicable	Not Applicable
Assam	3,82,062	61,833	Not Applicable	Not Applicable
Bihar	15,32,564	13,04,882	Not Applicable	Not Applicable
Chandigarh	191	185	Not Applicable	Not Applicable
Chhattisgarh	2,99,838	1,87,499	Not Applicable	Not Applicable
Dadra and Nagar Haveli	1,324	1,273	Not Applicable	Not Applicable
Daman and Diu	186	102	Not Applicable	Not Applicable
Delhi	1,688	1,447	Not Applicable	Not Applicable

Goa	511	358	Not Applicable	Not Applicable
Gujarat	1,89,054	1,16,001	Not Applicable	Not Applicable
Haryana	88,194	35,917	Not Applicable	Not Applicable
Himachal Pradesh	57,778	53,506	Not Applicable	Not Applicable
Jammu and Kashmir	86,636	54,846	Not Applicable	Not Applicable
Jharkhand	7,74,721	5,99,109	Not Applicable	Not Applicable
Karnataka	10,82,547	8,82,188	Not Applicable	Not Applicable
Kerala	53,347	42,878	Not Applicable	Not Applicable
Lakshadweep	38	0	Not Applicable	Not Applicable
Madhya Pradesh	15,48,832	9,44,655	Not Applicable	Not Applicable
Maharashtra	6,14,932	3,73,864	Not Applicable	Not Applicable
Manipur	39,447	24,532	Not Applicable	Not Applicable
Meghalaya	29,542	26,844	Not Applicable	Not Applicable
Mizoram	10,245	6,817	Not Applicable	Not Applicable
Nagaland	65,881	54,109	Not Applicable	Not Applicable
Odisha	5,60,337	0	Not Applicable	Not Applicable

Written Answers to

[29 November, 2019]

Unstarred Questions

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1	2	3	4	5
Puducherry	235	20	Not Applicable	Not Applicable
Punjab	8,11,435	7,39,437	Not Applicable	Not Applicable
Rajasthan	9,62,759	2,79,576	Not Applicable	Not Applicable
Sikkim	7,326	0	Not Applicable	Not Applicable
Tamil Nadu	1,19,617	75,389	Not Applicable	Not Applicable
Telangana	1,34,309	1,18,665	Not Applicable	Not Applicable
Tripura	4,774	4,527	Not Applicable	Not Applicable
Uttar Pradesh	18,63,522	8,26,962	Not Applicable	Not Applicable
Uttarakhand	47,097	34,436	Not Applicable	Not Applicable
West Bengal	0	0	0	0
TOTAL	1,13,93,397	68,58,733	0	0

* Note:- The beneficiaries are eligible for the installment for the period in which he/she gets registered and subsequent periods, thereafter. Therefore, 2nd and 3rd installments are not due for the beneficiaries registered in the period Aug' 19-Nov' 19.